GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3143 TO BE ANSWERED ON 07.08.2025

PM-JANMAN FOR ODISHA'S PVTG COMMUNITIES

3143. SHRI BAIJAYANT PANDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has sanctioned any new projects under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Odisha or is planning to do so and if so, the details thereof; and
- (b) the details of budgetary allocations and actual expenditure made for the welfare of Odisha's PVTG communities under this scheme during the last three years, yearwise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) & (b) The objectives of PM JANMAN are being met through 11 interventions and implemented by 9-line Ministries. The details of projects /interventions sanctioned under the abhiyan in the State of Odisha are at **Annexure I**. The details of financial progress in respect of State of Odisha for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure II**.

Annexure I

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3143 for answer on 07.08.2025 raised Shri Baijayant Panda regarding "PM-JANMAN for Odisha's PVTG Communities"

Details of projects /interventions sanctioned under the abhiyan in the State of Odisha

Name of Ministry	Activity	Sanctioned details (as on 30.06.2025)		
M/s Percel Descriptions	Provision of pucca houses	41341 houses		
M/o Rural Development	Connecting roads	211.14 KM		
M/o Jal Shakti	Piped Water Supply	1110 Villages		
M/o Health and Family Welfare	Mobile Medical Units	50 MMUs		
M/o Women and Child Development	Construction and running of Anganwadi Centres	89 AWCs		
M/o Education	Construction and running of hostels	76 Hostels sanctioned		
M/o Power	Energization of unelectrified HHs	3358 HHs		
M/o Communications	Installation of mobile towers	459 habitations planned for Coverage		
M/o Tribal Affairs	Multipurpose Centers	74 MPCs		
W/O IIIoai Alialis	Setting up of VDVKs	43 VDVKs		

^{*}As per information from concerned Ministries

Annexure II

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3143 for answer on 07.08.2025 raised Shri Baijayant Panda regarding "PM-JANMAN for Odisha's PVTG Communities"

Details sanction/ releases of funds under PM-JANMAN in the State of Odisha for Ministry of Tribal Affairs' interventions*

(in Rs. Cr)

MPCs					VDVKs**							
	leased	2	leased	2	subm	bala	anction	release	anction	Funds re leased 2 024-25	anction	release
u 2023- 24	024-23		023-20		itteu		l	l	25 2024-	024-23		26 26
12.68	23.92		0.00		0.00	11.8			0.00	0.00	0.4525	0.00
						5	1.784	0.8891				

^{*}The records of the funds sanctioned/utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments.

^{**}UCs are yet to be received